

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).9456/2011

U.P.AVAS EVAM VIKAS PARISHAD & ANR

Petitioner(s)

VERSUS

KAMAL CHANDRA AGRAWAL & ORS.

Respondent(s)

(With prayer for interim relief and office report)

WITH SLP(C) NO. 10787 of 2011

(With prayer for interim relief and office report)

Date: 18/07/2011 This Petition was called on for hearing today.

For Petitioner(s) Mr. Vishwajit Singh,Adv.

For Respondent(s) Ms.Sakshi,adv.
Mr. C.D. Singh,Adv.UPON hearing counsel the Court made the following
O R D E R

Service is complete. Mr.C.D.Singh appears for the
respondent. Granted four weeks time for filing
vakalatnama and counter affidavit.

List the matter on 19.08.2011.

(Sunil Thomas)
Registrar